

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 224**  
**(IB)-811/ND/2022**  
**IA-3422/2023, IA-5535/2023**

**IN THE MATTER OF:**  
**Union Bank of India**

... **Applicant/Petitioner**

**Versus**

**Sheen India Pvt. Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 05.02.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**For the RP :** Adv. Rajiv Malik, & Adv. Pratiksha Singh & Adv.  
Mansi Aggarwal & Adv. Tapan Chakrabarthy,

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 12.03.2024.

**Sd/-**  
**(COURT OFFICER)**